

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 218 of 2019 [CP 55 of 2019] With
Cont.P 1 of 2019
IA 364 of 2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2020**

Name of the Company: Pramod Kumar Vyas & Anr
V/s
Poorna Gases Pvt Ltd & Ors

Section: 241-242 of Co act, 2013/425/IA for Directions

ORDER

Learned Counsel Mr. Vijayesh Atre appeared for Petitioner.

Learned Counsel Mr. VN Dubey appeared for Respondent.

At the request of the learned counsel for the Petitioner, matter stands adjourned to 15.10.2020

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 25th day of September, 2020.